NATIONAL COMPANY LAW TRIBUNAL Sいりに BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

CP/90/JB/2017

PETITION NUMBER

: TP (HC)/188/CAA/2017

NAME OF THE PETITIONERS

: SUBASH INFRASTUCTURES IND PVT LTD

NAME OF THE RESPONDENT

: ROC CHENNAI

UNDER SECTION

: 252(3)

S.No.	Name (in Capital)	Represented by	Signature
	M. RATHINA XUMAR	PETITIONER	M.Rater.
В.	Sarathbabu Ex Roc. Loimba	Respondent	B. garba

<u>ORDER</u>

PCS representing the applicant company present. Deputy Registrar of Companies present and filed his report. Perused the report. Heard both sides. Order is reserved.

- Sel-

K Anantha Padmanabha Swamy Member (Judicial)

bc